

# OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

## ORDER

Pursuant to the Minutes of the Meeting dated 02.11.2018 of Hon'ble High Court of Delhi, the following Committee is hereby constituted with immediate effect:-

Name of the Committee	Name of the Judicial Officer	Designation
Committee for training programme for sensitization of Court staff with respect to the special needs of the differently abled litigants appearing in the Courts.	Sh. Sanjay Kumar Aggarwal Spl. Judge (PC Act) (CBI) (Central)	Chairperson
	Ms. Kaveri Baweja Addl. Sessions Judge (Central)	Member
	Ms. Neeti Suri Mishra Metropolitan Magistrate (Central)	Member
	Ms. T. Priyadarshini Metropolitan Magistrate (West)	Member

The Administrative Civil Judge (Central) shall be the Nodal Officer of the Committee.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

*Talwant Singh*  
(TALWANT SINGH)

District & Sessions Judge (HQs)

No. 42/1375-1393 /F.1(3)/Gaz/19

Delhi  
Dated 07 JAN 2019

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officiating District & Sessions Judge (West) Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The Officer In-charges, Admin. Branch (I,II&III) (Central) Tis Hazari Courts, Delhi.
5. The AO(J)/Branch In-charge, Administration Branch-II, Central District is directed to pursue the matter with the said committee.
6. The AO(J)/Incharge, Admn. Branch (I,II&III), Computer Branch, Caretaking Branch, General Branch (Central), Tis Hazari Courts, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. For uploading on layer

*Talwant Singh*  
District & Sessions Judge (HQs)  
Delhi